

भारतीय दिवाला और शोधन अक्षमता बोर्ड Insolvency and Bankruptcy Board of India

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA

ANNOUNCES

SEMINAR ON THE OCCASION OF INTERNATIONAL WOMEN'S DAY

International Women's Day, originally called International Working Women's Day, is celebrated on 8th March annually.

Insolvency and Bankruptcy Board of India proposes to celebrate International Women's Day by organising a half day Seminar on the lines of this year's United Nations theme *I am Generation Equality: Realizing Women's Rights* on Sunday, the 8th March, 2020 at India Habitat Centre, New Delhi.

OBJECTIVE

Equality is not only a women's issue, but it has socio-economic consequences. Gender equality is sine qua non for economic progress of communities. There is a direct nexus between economic status of women and gender equality. A gender equal world is healthier, wealthier and essential for harmonious co-existence.

Seminar will discuss women's role in India in the new thriving professions such as Insolvency Profession and Valuer Profession. It will focus on women's empowerment in these areas and their probable challenges while acting as such.

DELEGATES

Women Insolvency Professionals and Registered Valuers.

Since the number of seats are limited, intake of the participants shall be chosen as per expression of interest in the Annexure attached on *first come first serve basis*.

VENUE

"Tamarind" India Habitat Centre Lodhi Road, New Delhi – 110 003 Tel: +91-011-24682001-09

SCHEDULE

8th March, 2020

Session	Subject	Resource Persons
9.30 – 10.00	Registration & Tea / Coffee	
10.00 -	Inaugural Session	
10.45	Welcome Address by	Mr. K. R. Saji Kumar, Executive Director, IBBI
	Address by	Dr. (Ms.) Mukulita Vijayawargiya, Whole Time Member, IBBI
	Special Address by	Dr. M. S. Sahoo, Chairperson, IBBI
	Address by Chief Guest	Smt. Meenakashi Lekhi, Hon'ble Member of Parliament
10.45 -	Panel Discussion I - Women and	Ms. Maneesha Dhir, Advocate
11.45	Professions in India: Breaking the Glass Ceiling	 Ms. Revathi Raghunathan, Insolvency Professional Ms. Dipti Atul Mehta, Insolvency Professional Dr. Neeti Shikha, Head, Centre for Insolvency and Bankruptcy, IICA Ms. Mona Chawla, Registered Valuer
11.45 -	Panel Discussion II - Women as	Ms. Mamta Binani, Insolvency Professional
12.45	Insolvency Professionals and Registered Valuers under IBC	 Ms. Sripriya Kumar, Insolvency Professional Ms. Pooja Bahry, Insolvency Professional Ms. Ramanathan Bhuvaneshwari, Insolvency Professional and Registered Valuer Ms. Vyshnavi Devanahalli Nagaraj,
12.45	Valedictory Session – What Women want	Registered Valuer Dr. Anuradha Guru, Executive Director, IBBI
12.43	from Insolvency and Valuation Profession:	Ms. Sudha Bhushan, Insolvency Professional
13.00	Expectations and Challenges	and Registered Valuer
13.00 -	Lunch	1
14.00		

REGISTRATION

Duly filled <u>Annexure</u> to be sent to workshop.ip@ibbi.gov.in by 6th March, 2020.

Insolvency Professionals participating in the Seminar will be entitled to 2 CPE Credit Hours

For more information:

Raghav Maheshwari, Assistant Manager, IBBI Tel: No.: 011-23462875

e mail: workshop.ip@ibbi.gov.in

INSOLVENCY AND BANKRUPTCY BOARD OF INDIA Registration Form

SEMINAR ON THE OCCASION OF INTERNATIONAL WOMEN'S DAY 8th March, 2020 (Sunday)

A. PERSONAL DETAILS

Particulars	(Please write in CAPITAL LETTERS)	
Name:	Mr./Mrs./Ms.	
I.P./R.V. Registration No.		
Address for Correspondence:		
	City:	_State:
E-Mail Address:		
Mobile No/Phone No.	Mob:	Ph.:
B. PROFESSIONAL DET	'AILS	

Professional Qualification	
Experience in Profession	
Date of passing of Limited Insolvency Exam/Valuation Examination	